

No.RPS.62/2013

HIGH COURT OF KARNATAKA,  
BENGALURU,  
DATED: 26<sup>TH</sup> FEBRUARY, 2019.

**NOTIFICATION**

This office Notification of even number dated 09.11.2018, stationing Hon'ble Shri Justice P.G.M. Patil, Judge, High Court of Karnataka, at Kalaburagi Bench, is withdrawn, with immediate effect.

By Order of the Hon'ble Acting Chief Justice,

Sd/-  
(V. SRISHANANDA)  
REGISTRAR GENERAL

**Copy forwarded for information and necessary action to:-**

1. The Chief Secretary to Government of Karnataka, Vidhana Soudha, Bengaluru.
2. The Prl. Secretary to Government of Karnataka, Law Department, Vidhana Soudha, Bengaluru.
3. The Prl. Secretary to Government of Karnataka, DPAR, Vidhana Soudha, Bengaluru.
4. The Registrar General/ Registrar (Vigilance)/Registrar (Judicial)/Registrar (Admn.)/Registrar (Infrastructure and Maintenance)/Registrar (Computers)/Registrar (Statistics & Review)/Registrar (Recruitment)/ and Secretary to the Hon'ble Acting Chief Justice.
5. The Additional Registrar General, High Court of Karnataka, Dharwad and Kalaburagi Benches.
6. All the Prl. District and Sessions Judges in the State.
7. The Director, Karnataka Judicial Academy, Bengaluru.
8. The Director, Bengaluru Mediation Centre, Nyaya Degula, H. Siddaiah Road, Bengaluru.
9. The Member Secretary, Karnataka State Legal Services Authority, Nyaya Degula, H. Siddaiah Road, Bengaluru.
10. The Director, Arbitration Center-Karnataka, III Floor, Khanija Bhavan, Race Course Road, Bengaluru.

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11. The Central Project Co-ordinator (Computers) of this office, with a request to web-host the same on the official website of High Court of Karnataka.
12. The Accountant General in Karnataka, Bengaluru.
13. The Chief Librarian, High Court of Karnataka, Bengaluru.
14. The Joint Registrars, High Court of Karnataka.
15. The Deputy Registrars of GOB-I/GOB-II/RSB/HCE/HCB/HCLC/HCA-I/HCA-II/ LCBS/ HCL/ HCC / LCA-I/ LCA-II/ LCA-III/ HVB / Printing Section and Stationery Branches of this office.
16. The A.R.-cum-P.S. to the Hon'ble Acting Chief Justice.
17. The Assistant Registrars of GOB-I/GOB-II/RSB/HCE/HCB/HCLC/HCA-I/ HCA-II/LCBS/ HCL/HCC / LCA-I/ LCA-II/ LCA-III/ HVB / Printing Section and Stationery Branches of this office.
18. The Private Secretaries to all the Hon'ble Judges.
19. The Section Officers of GOB-I/GOB-II/RSB/HVC/HCE/HCB/HCLC/HCA-I/HCA-II/ LCBS/ HCL/ HCC / LCA-I/ LCA-II/ LCA-III/ HVB/ Printing Section and Stationery Branches of this office.
20. Spare copies.

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